

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)

Date: 15th June, 2018
Time: 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|--|---|--|
| FOR COMPLETION OF PLEADINGS | | | |
| 1. | Execution Application No. 18/2018 IN O.A. No. 98/2017 | Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation &Anr. | Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. SakshiPopli, Adv. for Delhi Jal Board |
| FOR HEARING | | | |
| 2. | Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016) | Jubair & Ors. Vs. State of Uttar Pradesh &Ors. | Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. VishwendraVerma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB |
| 3. | Original Application No. 85/2016 (M.A. No. 436/2016) | Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. &Ors. | Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB |

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